

— in the name of what is called Tamil Unity and Tamil International Movement', in Tamil Nadu there are forces which are saying *zindabad* to Prabhakaran, etc and the killers of Shri Rajiv. And in fact two people were identified as persons who were responsible for the assassination of Shri Rajiv Gandhi and they are no more. Even their names have been said and they being said long live etc. But the fact is that it is very serious matter. I will bring this to the notice of the Home Minister. Certainly he would respond.

MR DEPUTY SPEAKER Mr Narayan: you have won your case. Now Papers to be laid on the Table.

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13 08 hrs

PAPERS LAID ON THE TABLE

Notification under Food Corporation Act, 1964 etc

[English]

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) I beg to lay on the Table —

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 45 of the Food Corporation Act 1964 —
 - (i) The Food Corporation of India (Staff) (Third Amendment) Regulations 1991 published in Notification No E P 4(2)/84 in Gazette of India dated the 29th November, 1991
 - (ii) The Food Corporation of India (Staff) (Fourth Amendment) Regulations, 1991 published in Notification No E P 17-11/90 in Gazette of India dated the 18th Decem-

ber 1991 [Placed in Library See No LT-1498/92]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act 1955 —
 - (i) G S R 735(I) published in Gazette of India dated the 13th December 1991 rescinding the Sugar (Restriction on Movement) Order 1979
 - (ii) The Sugar (Price Determination for 1991-92 production) Amendment Order 1992 published in Notification No G S R 53(E) in Gazette of India dated the 21st January 1992 [Placed in Library See No LT 1499/92]
- (3) A copy of the Memorandum of Understanding for the year 1991-92 between the Central Warehousing Corporation and the Ministry of Food (Hindi and English versions) [Placed in Library See No LT-1500/92]

Annual Report Annual Accounts together with Audited Report and Review on the working of Dr B Barooah Cancer Institute Guwahati for 1989-90 etc

MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D K THARADEVI SIDDHARTHA) I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Dr B Barooah Cancer Institute Guwahati for the year 1989-90
- (ii) A copy of the Annual Accounts (Hindi and English

versions) of the Dr B Barooah Cancer Institute Guwahati, for the year 1989-90 together with Audited Report thereon

13.09 1/2 hrs.

CESS AND OTHER TAXES ON MINERALS (VALIDATION) BILL *

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dr B Barooah Cancer Institute, Guwahati, for the year 1989-90

[English]

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) I beg to move for leave to introduce a Bill to validate the imposition and collection of cesses and certain other taxes on minerals under certain State laws

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

MR DEPUTY-SPEAKER The question is

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Dr B Barooah Cancer Institute, Guwahati, for the year 1988-89 together with Audit Report thereon

"that leave be granted to introduce a Bill to validate the imposition and collection of cesses and certain other taxes on minerals under certain State laws "

The motion was adopted

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above

SHRI BALRAM SINGH YADAV I introduce the Bill

..

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1991-92

[English]

THE MINISTER OF RAILWAYS (SHRI C K JAFFER SHARIEF) I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1991-92 [Placed in Library See No LT-1503/92]

13.09 3/4 hrs.

CESS AND OTHER TAXES ON MINERALS (VALIDATION) ORDINANCE, 1992

Explanatory statement giving reasons for immediate legislation by Ordinance

[English]

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate leg

*Published in Gazette of India Extraordinary Part II, Sec 2, dated 10-3-1992

**Introduced with the recommendation of the President